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CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 19TH DAY OF FEBRUARY, 2001

Original Application No. 497 of 2000

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.DAYAL, MEMBER(A)

Khwaja Raziul Hasan, a/a 58 years
S/o Khwaja Sabir Hasan, Resident
of Avas Vikas Opp.Income Tax Office
Rampur posted as Technician, All India
Radio, Rampur.

... Applicant

(By Adv: shri S.K.Mishra)

Versus

1. Union of India through Secretary
Ministry of Information and
Broadcasting, New Delhi.
2. The Director General,
All India Radio Akashvani
Bhavan, new Delhi.
3. The Station Director
Akashwani bhavan, Rampur.

... Respondents


O R D E R (Oral)

JUSTICE R.R.K.TRIVEDI,V.C.

This OA has been filed u/s 19 of A.T.Act 1985 for a direction to the respondent no.2 to decide the applicant's representation dated 3.3.1999(Annexure A9) by a speaking order within a specified time. By the said representation the applicant has claimed promotion to higher post from the date person junior to him namely Bachchan Khan has been promoted.

Considering the facts and circumstances and the fact that no counter affidavit has been filed, we dispose of this OA with the direction to the respondent no.2 the Director General All India Radio, Akashwani Bhavan, New Delhi to

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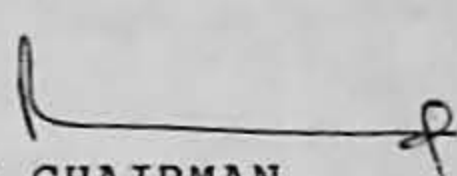


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decide the representation of the applicant by a reasoned order within two months from the date a copy of this order is filed before him. To avoid delay it shall be open to the counsel for the applicant to file a copy of the representation alongwith the copy of this order. There will be no order as to costs.


MEMBER(A)


VICE CHAIRMAN

Dated: 19.2.2001

Uv/